

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).20011 / 2008

D U R G E S H & O R S .

Petitioner(s)

V E R S U S

S T A T E O F U . P . & O R S .
(With office report)

Respondent(s)

Date: 30/04 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jitendra Mohan Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Petitioners to file process fee and spare copies in a week, as last
chance, to issue fresh notice to the respondents.

List again on 7.7.2009.

(M.P. Bhadran)
Registrar